

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/16	TP 96/17	Hearing	433(e) / 433(f)	AH Chemicals Pvt. Ltd., Kolkata Vs Sumito Polymers Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Representative of Counsel for petitioner is present. She requested time to comply the provisions of I&B Code. She reported copy of the petition has been served on the Managing Director of respondent company. For filing proof about service of notice on respondent company and also to comply the relevant provisions of I&B Code.

List it on 05.07.2017.

MEMBER (J)

MEMBER (T)